

(iv) Annual Report of the Trade Marks Registry for the year ending 31st March, 1962, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-594/62].

(v) Annual Report of the Khadi and Village Industries Commission for the year 1960-61 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library. See No. LT-595/62].

#### NOTIFICATION UNDER MINES AND MINERALS ACT

**The Deputy-Minister in the Ministry of Mines and Fuel (Shri Hajar-navis):** I beg to lay on the Table a copy each of the following Notifications under sub-section (1) of section 18 of the Mines and Minerals (Regulation and Development) Act, 1957 making certain amendments to the Second Schedule to the said Act:—

(i) G.S.R. No 1486 dated the 10th November, 1962.

(ii) G.S.R. No 1487 dated the 10th November, 1962.

[Placed in Library. See No. LT-596/62].

#### NOTIFICATIONS UNDER GOVERNMENT SAVINGS CERTIFICATES ACT

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959, making certain further amendments to the Post Office Savings Certificates Rules, 1960:—

(i) GSR No. 1225 dated the 7th October, 1961.

(ii) GSR No. 1355 dated the 11th November, 1961.

(iii) GSR No. 102 dated the 27th January, 1962.

[Placed in Library. See No. LT-597/62].

12.04 hrs.

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 20th November, 1962, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

#### ESTIMATES COMMITTEE

##### ELEVENTH REPORT

**Shri Dasappa (Bangalore):** I beg to present the Eleventh Report of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs)—Revision of the form and contents of the Demands for Grants.

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government business in this House during the week commencing 26th November, 1962, will consist of:

(1) Consideration of any item of business carried over from today's Order Paper.

(2) Consideration and passing of:

The Warehousing Corporation Bill, 1962.

The Workmen's Compensation (Amendment) Bill, 1962.